

Name of point to point SP centre	Linked to name of the centre	Vice-versa or single
	Mumbai Pune	
Amravati	Akola Wardha Yeotmal Nagpur Mumbai Pune	Vice-Versa
Wardha	Mumbai Akola Amravati Yeotmal Nagpur	-do-
Yeotmal	Mumbai Amravati Wardha Nagpur	-do-
AURANGABAD REGION		
Aurangabad	Mumbai Pune Delhi Nasik Latur	Vice-versa
Latur	Mumbai Pune Aurangabad	-do-

Foreign Airlines on Domestic Routes

2438. DR. T. SUBBARAMI REDDY : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines have not been able to cope up the rush of internal operation as number of passengers had to wait for travel; and

(b) if so, the efforts being made to increase the Indian Airlines operation to clear the rush in all the internal airports?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The capacity provided by Indian Airlines is adequate to meet the requirement of domestic passenger traffic. Besides, private airlines have also added capacity on a number of domestic routes.

Physically and Mentally Disabled Persons

2439. SHRI N. DENNIS :
DR. KRUPASINDHU BHOI :

*Will the Minister of WELFARE be pleased to state:

(a) the approximate number of people having physical and mental disability in the country;

(b) the total number of people out of them covered under various rehabilitation schemes;

(c) the different schemes of concessions and assistance including the rehabilitation scheme launched by the Government for them since the beginning of the international year of disability;

(d) whether it is a fact that the financial outlays sanctioned for these schemes for disabled are yet to match their problem; and

(e) if so, the steps taken to enhance allocation under rehabilitation schemes?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) As per Survey conducted by National Sample Survey Organisation (NSSO) in 1991, about 16.15 million people with physical disability are estimated in the country. Certain studies conducted by some organisations suggest that about 2 - 2.5 % of estimated population suffer from mental retardation.

(b) No. of persons benefited during the years 1994-95 and 1995-96 under the schemes under which the Central Government gives grant-in-aid for rehabilitation of disabled persons is given in the attached Statement-I.

(c) Another statement indicating the different schemes of concessions and assistance including rehabilitation launched for the disabled persons is given in the enclosed Statement-II.

(d) Yes, Sir.

(e) Under the provisions of Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995, rehabilitation services have to be provided by the Central and the State agencies for the handicapped, for which necessary finances have to be found out by these agencies by making adequate provisions under their respective budgets.

STATEMENT-I

S.No.	Name of the Scheme	1994-95	1995-96
1.	Assistance to Voluntary Organisations for the Disabled	15,377	23,885
2.	Assistance to Voluntary Organisations for Rehabilitation of Leprosy curried persons.	5,443	2,323

STATEMENT-II

(1) Assistance to Voluntary Organisations for the Disabled

Under this schemes, assistance is provided to voluntary organisations to run rehabilitation programmes